RAJYA SABHA

Papers laid

Saturday, the 9th April, 1977/the 10th Chaitra 1889 (Safca).

The House met at eleven of the clock, Mr. Chairman in the Chair.

PAPERS LAID ON THE TABLE

President's Pension (Amendment) Rules, 1977

THE MINISTER OF HOME AFF AIRS (CHAUDHURI CHAR AN SINGH): Sir, I beg to lay on the Table, under sub-section (2) of sec tion 5 of the President's Pension Act, 1961, a copy (in English and Hindi) of the Ministry of Home Affairs NotificatiMG.&R. No. 96(5), dated the 28th February, 1977, publishing the President's Pension (Amendment) Rules, 1977. [Placed in Library. See No. LT-116/77].

I. Report and Accounts (1975-76) of the State Trading Corporation of India Limited, New Delhi and Related Papers

II. Report and Accounts (1975-76) of the Mineral , and Metals Trading Corporation of India Limited, New Delhi and Related Papers

THE MINISTER OF COMMERCE CIVIL SUPPLIES AND AND CO MOHAN (SHRI **OPERATION** •DHARIA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

(I) (a) Annual Report and Accounts of the State Trading Corporation of India Limited, New Delhi, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

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[Placed] in Library. See No. LT-202/77 for (a) and (b)].

on the Table

(II) (a) Thirteenth Annual Report and Accounts of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-23-2-77 for (a) and (b)].

L Report and Accounts (1973-74) of the **Tamil Nadu Civil Supplies Corporation** Limited, Madras and Related Papers

II. Accounts (1974-75) of the Textiles **Committee, Bombay and Related Papers**

III. Certified Accounts (1975-76) of the **National Co-operative Development Corporation and Related Papers**

SHRI MOHAN DHARIA; Sir, I also beg to lay on the Table a copy each of the following papers;-

(I) (i)Second Annual Report and Accounts of the Tamil Nadu Civil Corporation Supplies Limited. Madras, for the year 1793-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under sub-section (3) of section 619A of the Companies Act, 1956, read with sub-clause (lv) of clause (c) of the Proclamation dated the 31st January, 1976, issued by the President in relation to the State of Tamil Nadu. [Placed in Lib rary. See No. LT-197/77].

(ii) Statement (in English and Hindi) reasons giving for not laving simultaneously the Hindi version of the paper mentioned at (i) above. [Placed in Library. See No. LT-197/77].

(II) A copy (in English and Hindi) of the Annual Accounts of the Textiles Committee, Bombay, for the